	Annexure - 6													
	Name of the corporate debtor: Pinky Shipyard PrivateLimited (in liquidation); Date of commencement of liquidation: December 13, 2019; List of stakeholders as on: January 12, 2020													
	(Amount in Rs.)													
List of operational creditor (other than Workmen, Employees and Government Dues)														
SI.	Name of the	Identification No.	Details of	claims received	Details of claim admitted				Amount	Amount	Amount	Amount	Remarks,	
No.	creditor		Date	Amount	Amount	Nature	Amount	% share	of	of any	of claim	of claim	if any	
			of	claimed	of claim	of	covered	in total	contingen	mutual	rejected	under		
			receipt		admitted	claim	by	amount	t	dues, that		verificatio		
			-				guarantee	of claims	claim	may be		n		
							-	admitted		set off				
1		A body corporate under Major Port Trust Act, 1963	09/01/2020	31,677,920.00	31,677,920.00	unsecured	-	0.02	-	-	-	-	-	